

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.174/2020 in CP(IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA No.174/2020

Present: Ld. Counsel Ms. Ankita Baid for the Applicant.

Ld. Counsel Mr. CV Narasimham for the Respondent.

Ld. Counsel for the Respondent has already filed memo as per order dated 03.04.2024. The Applicant also wants to file some clarification in this regard. Let memo be filed. **Matter is adjourned to 07.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)